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2.00 P.M.

SHORT NOTICE QUESTION No I

THE DEPUTY CHAIRMAN There is a Short Notice Question regarding killing of Indian fishermen. Shri Peter Alphonse.

Killing of Indian Fishermen by Sri Lankan Navy

SHRI S. PETER ALPHONSE: t SHRI V. P DURAISAMY;

Will the PRIME MINISTER b« pleased o state:

" Xaf whether Governnaent of India are aware of the merciless killing of Indian fishermen by Sri Lankan Naval People;

(t>) whether Sri Lankan Government have repeatedly violated their assurance given to Government of India 'hat they would not kill Indian Fishermen: and

what steps Government have taken so far to prevent such occui-ances in future?

The Question was actually asked on 'he floor of the House by Shri S peter Alphonse THE MINISTER OF STATE t THE MINISTRY OF EXTERN, '1 AFFAIRS (SHRIMATI KAMI. SINHA): (a) Government « aware of and concerned by the repoir of violence against Indian fishe men in the waters between India IS Sri Lanka. The Government of 9 Lanka have denied the involves^ of their Navy in a large majority t the incidents reported. Of the 1 incidents reported so far in 19? file Sri Lankan Government 1** acknowledged the involvement their forces in only 2 incidents. T* Sri Lankan Government have veyed that the LTTE is constant looking out for opportunities for ds rupting the good relations that ess between India and Sri Lankan

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of the country and the steps taken by them to deal with it. They have also referred to the violent activities of the LTTE in their waters. In regard to the incidents where Sri Lankan naval involvement was acknowledged, it has 'oeen stated that these incidents took place when the forces were repulsing attacks on their naval bases-

India has expressed its concern at the incidents of violence against it, fishermen at recent high-level exchanges. Discussions have also been held with a Sri Lanka Government delegation during which the need for a mechanism to prevent recurrence of such incidents has been reiterated.

SHRI S. PETER ALPHONSE; Madam, I am sorry to say 'hat I am not satisfied with the answer given by the Government. I am happy to note that the Government is aware of and concerned by the reports of violence against the Indian fishermen in the waters between India and Sri Lanka I hope the Government is also aware that the prime object of governance is to protect the lives and properties of its own citizens. There have he?n 250 killings, 250 killings. In the past five years. Our 5ister, have lost their husbands. Our mothers have lost their sons our .children have lost their fathers. but the Oovernmem repeatedly says hat it is satisfied with the reply en-en by the Sri Lankan Government. The statement of the Minister says that the Government of India i2 not concerned with mrticular incident* m nation because thy ire wanWV done by the LTTF to spoil the eationsh.p between India and Sri lanka we are not concerned as m killed our fishermen The merciless killings are going on and

always there After this report, Governent has takes to know wheter the taken any steps to Wheter it is the sri lanka

-TTE I Would like to know

whether the Government has sot any information in this regard and, if it has, whether it is prepared to furnish that information for the benefit of this House.

THE PRIME MINISTER (SHRI I. K. GUJRAL); Madam, as far as the tragic kilings ar_e concerned, 1 shar_e the anguish of my hon. colleague. Whenever a_n Indian citizen is killed, for hi₈ fault or for no fault of his—(interruntions)...

THE DEPUTY CHAIRMAN; Pie tse don't circulate papers when the Prim_e Minister is speaking. He should be heard.

SHRi I. K. GUJRAL; Madam, 1 share the anguish of the hon. Mem-be.-. My sympathy goes to the bereaved families. On every such incident the Government of India has taken it up and tried t₀ get the Sri Lankan Government's clarification. I myself visited Sri Lanka before I assumed this office and had a discussion on it at length. This issue came up for discussion with the President of Sri Lanka and a'so with the For eign Minister of Sri Lanka several times. Unfortunately, the situation if a warlike situation. The motivation for our fishermen tg naturally to catch a few fish to fill their stomach. But the difficulty is that when i warlike situation is prevailing, it is extremely difficult to hold an try and find out who has don« what. The 'satisfaction' that has been referred to is not because we are satisfied with the replies received The satisfaction fjpsically is that on on- remi"St the Sri Lankan Govern ment h^s inert to enquire Into every incident pnd on every incident, they como hack and (riven us the rfoinil* on the,, two incidents which r centiv haonened the Fo'eien Minister ha" written to me a detailed RTffaU that he snet a whole o-,v ,,*» into Hi He went Info the logistes of aeroplances and hell contre that day he checkedt -wheter the boanks were

s written to me to say that

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was not Naval or Army helicopter and that they were not involved in This is something that have to take at its face this. we have to take at it's value. It is not for us, nor is it feasible for us, to try to say whether the insurgents have done a certain thing, or whether the Naval forces have done a certain thing. is the situation. It is This a warlike situation. We had caution. ed our fishermen to be careful and not to go into the waters where such a situation prevails. But this is an unfortunate situation which Sri Lanks is facing for quite some time. SHRI S. PETER ALPHONSE: Madam, our Prime Minister has rich experience. He should be knowing about the conditions prevailing in the Sri Lankan Army. Even Mr. Mark Tully BBC. Correspondent, said that the most autocratic army in whole world is the Sri Lankan Army We know what happened to our beloved Prime Minister, Shri Rajiv Gandhi when he visited Sri Lanka He was assaulted while inspecting the Guard of Honour. The Sri Lan kan Army and Naval forces do take commands from their political bosses. Their Army is supposed to be a self-styled one. Even last week some 20,000 Army soldiers were given general appnesty by the Sri Lankan Government ... So, when the Sri Lankan Government is not able control its Army and Navy, it is not the duty of our Government to provide Coast Guards and improve the presence of our Indian Navy because Sir, the Park Strait is very narrow? It is only it kme. Three kilometres is reserved for fishing by countryboats, " Six kilometres area is sandy and rocky: -Only two kilometres area is available for mechanised fishing boats. Can't you provide safety to our fishermen in this two kilometre stretch? You are spending thousands of crores on defence. Is it not the duty of the Government to protect them? And this it not happening with the West Bengal fishermen who cross IBL with Bangladeth -This is not happening with the Guiarat Schermen who cross IBL, with Pakistan. It is happening with The Nakiu fishermen when they cross to with Sri Lanka. It makes them that they are second-class citzen this country. Is the Government of this problem?

SHRI I. K. GUJRAL: First, must clarify that it is happening a nishermen who cross or do not con the waters towards Pakistan. In last month, we, by negotiations, we able to get 232 fishermen release from Pakistan. A similar situate also

THE DEPUTY CHAIRMAN: Let the complete, please. Let the conswer come.

SHRI I. K. GUJARAL: A simile sifuation prevails in Bangladesh. h nocent fishermen on either side of the border really don't know where to border is. Therefore they follow that instinct. After all, we are also having traditional types of boats which don't have modern facilities. The don't know where the Naval bords is and, therefore, they falter in each other's territory. Pakistan fishermen falter into our territory We also released about 250 or 30 Pakistani fishermen some time back A similar situation prevails in Bas gladesh. That is because the continent is so siquated.

So far as Sri Lonka is concerned, again share the agony and anguin expressed by the hon friend. The difficulty is not a question of defeat. We have, very adequately safaguard of so far as defence is concerned. But a warlike, intration prevails Kindly don't ask me to comment as this thing as to who is at fault, whether the insurgents are at fault whether the insurgents are at fault. We have fun, it once and we have burnt out in the control of the contro

Sittle-V. P. DURAISAMY Madam, it is strong 'traggedy 'that repeated appeals is a this House on so use occasions to save our Indian fisher.

have fallen on deaf ears of the Government of India. The Indo Sri 6-1974 against the wishes of the ople of Tamil Nadu and against the shes of the then Government of amil Nadu, Another agreement was signed on 23rd March, 1976. Even est agreements protect fishing and mivigational rights of our fishermen, am sorry to say that when our mhermen are constantly killed, the intement of the Government seems nief Minister of Tamil Nadu along with a group of his Ministers met The Chief Minister has requested him save the lives of Tamil Nadu hermen. Even ofter that, the unswer given by the Government is ot at all satisfactory. We are not at onvinced with this answer. The Sr; lankan Government has started oking allegations against the LTTE ring that it is disturbing the Indian hermen. It is their internal prom. We are not concerned with it be answer given by the Prime Minisdoes not say anything about any erific action taken by the Governnt. It is a routine answer given this House. I would like to say at the livelihood of the Indian hermen depends only on fishing in historical waters in the tradimonal ma. Will - the Government ture us that it will ask the Coast uards or the Indian Navy to protect dian fishermen while they go for Shings .

THE DEPUTY CHAIRMAN: I think is Prime Minister did answer these identions in the supplementary. He appropriate all these questions, it is a repetition. Don't go by a stricture. After that, he has seed two.

SHRIV P. DURAISAMY: Madam does not may anything about any seise action taken by the Indian overnment. It is a routine answer, at Is why

THE DEBUTY, CHAIRMAN, You be with the same to with care

SHRI I. K. GUJRAL; Madam, let m_e . satisfy my hon, friend, if i can. Our concern for the safety of Indian" fishermen is indeed very genuine and can did. We are very keen that no fishermen should suffer. Apart trom looking into the incidents, we have worked out some details or some arrangements whereby particular waters, can foe used by the Indian fisherman so that they are protected there r also, trade can be carried on. But, may I repeat once again-that it il a warlike situation which prevails there, It has its hazards. Therefore, for one reason or the other, very genuine, very candid, if fishermen have to go in those waters, the risk elem }nt naturally increases. . sympathy with them. But, there are certain limits beyond whicji India cannot d₀ anyting, and that 's basi cally if there is a war situation. Therefore, allegations and counter-allegations are made both by the ins: 11 gents and by the Government—I am not saying who is right, who is wrong-it is not for me.'o. decide-but the difficulty is there and I share this anguish.

SHRI R. MARGABANDU; Madam, originally Kachchathivu was a part of India. In the year 1974, it was parted o tho Sri Lankan Government. At that -time, an agreement was entered into with reference to fishing rights. Very often.' the Sri Lankan Navy ha» been violating the conditions of the agreement. In such case, there has hpen a demand from Tamil Nadu to retrieve Kachchathivu to the Indien Government, i wan) to know whe-**"r the Government would take any "-tepc to retrieve Kachchathivu to 'he Tnd'?n Government.

SHRI I K. GUJRAL L think the demand may be there, the difficulty is we ere q-ieslion because the question is on -nveroignties, inte/rritie<i and all thoe*

THE DEPUTY CHARIRMAN now thiat is